

**PATNA HIGH COURT, PATNA**

**NOTIFICATION**

**Dated: 07.10.2026**

**No. 1381 A:** In exercise of the powers conferred under Sub- Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) / Sub Section (3) of Section 9 of Bharatiya Nagarik Suraksha Sanhita, 2023, the High Court is pleased to confer upon the Civil Judges (Junior Division) named in column no. 2 of the table given below, the powers of a Judicial Magistrate of the 1<sup>st</sup> Class also for the district noted against their names in column no. 3 of the table.

| Sl. No. | Name of the Officer with designation and present place of posting along with Judgeship / Station | Name of the District |
|---------|--------------------------------------------------------------------------------------------------|----------------------|
| 1.      | 2.                                                                                               | 3.                   |
| 1.      | Sri Vinit Kumar Sah<br>Civil Judge (Jr. Division), Raxaul at Motihari                            | East Champaran       |
| 2.      | Sri Naresh Kumar<br>Civil Judge (Jr. Division), Teghra (Begusarai)                               | Begusarai            |

**By order of the High Court**

**Sd/- Rupesh Deo**

**Registrar General**

**Memo No.** 91128 - 91154 / **Dated, Patna the 07.10.2026**

Copy forwarded to the the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay Fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Editor, Patna High Court, Patna / I/c Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / O.S.D. (Computerization), Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/C, Infrastructure Cell, Patna High Court, Patna / S.O. I/C, Selection and Appointment Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna / the Principal District and Sessions Judges, East Champaran at Motihari, Begusarai for information (and communication to the officers concerned).

**The aforesaid officers shall take up Civil and Criminal Cases proportionately in such a way so that their disposal of Civil and Criminal matters must be in the ratio of 70:30, otherwise they will suffer penalty.)**

**(-) For P. D. Js. concerned only.**

**By order of the High Court**



**Registrar General**